NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/412/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRL ADVISORS LLP

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Aashish Jain dunia

For Suran & Surana

Council Joe Respondet

2 Monica Chopda. For I.K.Bhaskan & K.Hanshankan

Coursel for Petitioner Strance

ORDER

Ms. Monica Chopda, Counsel for Petitioner present. Ms. Aashish Jain Lunia, counsel for Respondent present and filed counter, and furnished copy of the same to the other side. Counsel for Petitioner prayed time for making reply to the counter. Time extended at request. Put up on 05.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)